

Commission of second stage of Thermal Project in Tuticorin

3462. SHRI M. KANDASWAMY: Will the Minister of ENERGY be pleased to state:

(a) whether the Union Government have received proposals from Tamil Nadu Government for the commissioning of the second stage of the Thermal Project in Tuticorin, Mettur, North Madras;

(b) if so, whether Government are considering the proposal and intending to supply the essential requirements for the same; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) to (c). The second stage of the Tuticorin Thermal Power Station comprising of one unit of 210 MW has already been synchronised on 16-4-1982. The scheme for Mettur Thermal Power Station Extension (2x210 MW) has been techno-economically appraised and it is awaiting investment decision. The Project Reports for (i) Noth Madras Thermal Power Station comprising of 5 units of 210 MW each (revised/ proposal) original being (3x210 MW) and (ii) Tuticorin Thermal Power Station Extension State-III (1x210 MW+1x500 MW) have been received from the Govt. of Tamil Nadu. The necessary inputs such as coal linkage, transport arrangements, clearance from environmental angle, availability of water etc. are required to be tied up before the project proposal can be techno-economically appraised.

Exhibition of Religious Film on Festival Days

3463. SHRI RAJNATH SONKAR SHASTRI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) what are the reasons that on religious occasions of the Hindus, Muslims, Sikhs, Christians etc. Doordarshan does not exhibit full length features films made for the occasion to apprise the people of the importance of the religious occasions; and

(b) steps taken to ensure the exhibition of such films on festival days, in future?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI N. K. P. SALVE): (a) and (b). Doordarshan selects feature films for telecast out of those made available by the concerned Producer/Distributors. On important religious festivals Doordarshan puts out suitable programmes with content and theme relevant to such occasions.

पलाना लिगनाइट ताप संयंत्र

3464. श्री मनफूल सिंह चाँधरी : क्या ऊर्जा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या पलाना लिगनाइट ताप संयंत्र के लिए भूमि अधिग्रहण का काम शुरू हो चुका है ;

(ख) क्या पलाना लिगनाइट आधारित संयंत्र के लिए तकनीकी और वित्तीय स्वीकृति प्रदान कर दी गई है ;

(ग) पलाना से कितने मेगावाट बिजली मिलने की आशा है ;

(घ) पलाना संयंत्र में प्रयोग होने वाले लिगनाइट की गुणात्मक क्षमता क्या है ;

(ङ) पलाना में लिगनाइट का कितना भंडार है तथा संयंत्र कितनी अवधि तक चल सकता है ;

(च) क्या राजस्थान में मेरटा के समीप भी लिगनाइट के भंडार पाए गए हैं ; और

(छ) क्या मेरटा में किसी ताप संयंत्र की स्थापना करने का विचार किया गया है ?

ऊर्जा मंत्रालय में राज्य मंत्री (श्री विक्रम महाजन): (क) राजस्थान राज्य बिजली बोर्ड ने सूचित किया है कि पलाना लिगनाइट ताप विद्युत संयंत्र के लिए भूमि-अधिग्रहण के लिए कार्यवाही शुरू कर दी गई है।

(ख) से (ङ). बीकानेर जिले में पलाना में लिगनाइट पर आधारित ताप विद्युत

केन्द्र की प्रतिष्ठापना की स्कीम, जिसमें 60-60 मेगावाट के दो यूनिट हैं, केन्द्रीय विद्युत प्राधिकरण ने 67.38 करोड़ रु. की अनुमानित लागत पर 27-5-1980 को तकनीकी-आर्थिक दृष्टि से स्वीकृति कर दी थी। पलाना ताप विद्युत केन्द्र को तकनीकी-आर्थिक स्वीकृति प्रदान करते समय केन्द्रीय विद्युत प्राधिकरण ने पलाना विद्युत परियोजना और पलाना खाज परियोजना को साथ-साथ स्वीकृति देने की सिफारिश की थी ताकि अपेक्षित समय अवधि में लिग्नाइट की उपलब्धा सुनिश्चित हो सके। राजस्थान राज्य सरकार ने अनुरोध किया है कि इस स्कीम पर छठी पंचवर्षीय योजना की मध्यावधि समीक्षा के दौरान विचार किया जाना चाहिए और इसके लिए निधियों की व्यवस्था की जानी चाहिए। पलाना लिनाइट की ओपन कास्ट माइनिंग पर सी. एम. पी. डी. आई. द्वारा तैयार की गई व्यवहार्यता रिपोर्ट के अनुसार प्रस्तावित विद्युत केन्द्र द्वारा उपयोग में लाए जाने वाले लिग्नाइट के गुणवत्ता पैरामीटर नीचे दिए गए हैं :--

(1) औसत कैलोरीफिक मूल्य 3700 के. सी ए एल/किलोग्राम

(2) राख = 4 से 6 प्रतिशत

(3) स्थायी कार्बन = 21 प्रतिशत से 25 प्रतिशत

(4) आद्रता = 35 - 50 प्रतिशत

(5) ब्यार्थ पदार्थ = 28 प्रतिशत से 32 प्रतिशत

(6) सल्फर की मात्रा = 1.7 से 4 प्रतिशत

उपर्युक्त व्यवहार्यता रिपोर्ट के अनुसार पलाना में खुदाई किए जा सकने वाले भण्डार लगभग 12 मिलियन टन हैं जो प्रस्तावित विद्युत केन्द्र को लगभग 25 वर्ष की अवधि तक चलाने के लिए पर्याप्त होंगे।

(च) और (छ) प्रारम्भिक शन्वेषणों से राजस्थान के नागौर जिले में मेरठ रोड़ क्षेत्र में लिग्नाइट के भण्डार होने का पता

चला है। आत्मनिर्भर आधार पर विद्युत उत्पादन करने के लिए पर्याप्त लिग्नाइट भंडारों का होना सुनिश्चित करने के लिए विस्तृत अन्वेषण करने की आवश्यकता है।

Liquidation of Companies

3465. SHRI R. PRABHU: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) the total number of companies which are under liquidation and the break-up of the same, State-wise;

(b) the number of companies which are under liquidation, State-wise for more than 5 years and for more than 10 years; and

(c) what specific measures Government propose to take to ensure as early winding up of these companies where liquidation proceedings are pending for a very long time?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI JAGAN NATH KAUSHAL): (a) and (b). A statement showing state-wise the total number of companies which are under liquidation and the number of companies which are under liquidation for more than 5 years and for more than 10 years is enclosed.

(c) In cases of winding up under the orders of Court, liquidation proceedings are conducted by the Official Liquidators who, though, appointed by the Central Government, function under control and directions of the Court. In the case of voluntary Winding up, the proceedings are however, conducted by voluntary liquidators appointed by the shareholders and/or creditors, as the case may be. As the liquidation proceedings very often involve litigation by or with the debtors, creditors and directors of companies in liquidation, and there is general reluctance to wind-up establishments which may cause unemployment and resultant economic hardships, these proceedings take time despite best efforts of the Official Liquidators for their expeditious completion.